

CS No. \_\_\_\_\_

**NSK Hospital Vs. Sudarshan Channel & Ors.**

21.05.2020

At 2.30 p.m.

Present: Shri Rishi Pal Singh, Id. counsel for plaintiff  
None for defendant nos. 1, 2, 3 and 4

Ld. counsel for plaintiff has filed copy of e-mail dated 15.05.2020 and affidavit in support of service of defendant nos. 1, 2, 3 and 4. However, none has appeared on their behalf since morning till 2.30 p.m. Ld. counsel for plaintiff seeks one more opportunity to serve defendant no. 2 through Whatsapp. Heard. Allowed.

Put up for service report on **02.06.2020**.

(GEETANJALI)  
ADJ-3 (CENTRAL)  
TIS HAZARI COURTS  
DELHI/21.05.2020

CS No. \_\_\_\_\_  
Sharda Devi Vs. Arun Kumar & Ors.

21.05.2020  
At 1.00 p.m.

Present: Plaintiff in person with Id. counsel Shri Abdul Salam  
None for respondents.

None has appeared on behalf of the respondent despite  
wait. Hence matter is adjourned. In the interest of justice,  
respondents are directed to file written statement within ten days  
with advance copy to the opposite side a week before next date of  
hearing.

Put up for replication/further proceedings on  
**01.06.2020.**

Interim order to continue. *til next date*

(GEETANJALI)  
ADJ-3 (CENTRAL)  
TIS HAZARI COURTS  
DELHI/21.05.2020